

ported through Mormugao Port in Goa during the last three years alongwith the quantities thereof;

(b) the amount of foreign exchange earned through exports and the amount spent on the imports during the above period; and

(c) the amount of export and import duties realised from the above transactions by the Union Government and the benefit

accrued to the Mormugao Port Trust?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Iron Ore, Mangnese Ore, Molasses, Oil Cakes, Alumina etc. have been exported and Phosphoric acid, Fertilizers, Waste paper, Foodgrain etc. have been imported through Mormugao port, The Volume and value of goods exported and imported through Mormugao port during the last three years is as under:-

	1989		1990-91		1991-92	
					(April-December '91)	
	<i>Export</i>	<i>Import</i> (including <i>transhipment</i>)	<i>Export</i>	<i>Import</i> (including <i>transhipment</i>)	<i>Export</i>	<i>Import</i> (including <i>transhipment</i>)
Volume (In million tonnes)	12.61	0.92	13.34	1.06	7.55	1.19
Value (Rs. in crores)	297.90	144.88	371.11	110.21	314.35	149.70

(c) Goa Customs House collected revenue of Rs. 66.11 crores from April to February, 1992. Statistics separately for Mormugao Port is not maintained. Port has no change on such revenue.

Export of Rubber

5988. SHRI P.C. THOMAS:
PROF. SAVITHRI
LAKSHMANAN:

Will the Minister of COMMERCE be pleased to state:

(a) the quantity, varieties and price of rubber exported during 1991-92 particularly

from Cochin Port and proposed to be exported during 1992-93, country-wise;

(b) the amount of foreign exchange earned or likely to be earned therefrom, country-wise;

(c) whether there is a great potential for export of rubber to the neighbouring countries such as Pakistan, Bangladesh, China where less expenditure is involved in exports;

(d) if so, the details thereof; and

(e) the action proposed to be taken by the Government in this regard.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b). During 1991-92, as on 25.3.92, STC has exported a quantity of 2620 MT of RMA-5 grade of natural rubber valued at Rs. 410.9 lakhs approx. on FOB Cochin basis. The buyers have declared Singapore as destination. It is too early to make an assessment of the likely demand-supply balance for the year.

(c) to (d). India has been a traditional importer of natural rubber and has only recently emerged as a marginal exporter. The question of tapping potential in the neighbouring countries would arise only after assured export surplus on long term basis becomes available.

[*Translation*]

Top Ten Industrial Houses

5989. SHRIMATI SUMITRA MAHAJAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state the position of the top ten industrial houses in the country as per the total assets at their disposal at present?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): The position of the top ten industrial houses in the country ranked by the size of total assets at their disposal in 1989-90 (the latest year for which data are available) is given in the Statement attached.

STATEMENT

Statement showing assets in 1989-90 of companies registered under section 26 of the MRTP Act and belonging to the top ten industrial houses ranked according to their assets in 1989-90 (accounting year ending in April, 1989-March, 1990).

(Rs. in crores)

Sl. No	Industrial House	Assets
		1989-90
1.	Tata	8530.93
2.	Birla	8473.35
3.	Reliance	3600.27
4.	Thapar	2177.15
5.	J.K. Singhania	2139.00
6.	Larsen & Toubro	1681.52
7.	Modi	1399.37
8.	Bajaj	1391.06
9.	Mafatlal	1343.55
10.	M.A. Chidambaram	1273.35*

* Includes Southern Petrochemical Industries Corporation Ltd. which has been included in M.A. Chidambaram Group in 1985.